

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

I.A. NO. 03 OF 2018 IN
APPEAL NO. 01 OF 2018 &
I.A. NO. 02 OF 2018

Dated: 3rd January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Prism Cement Ltd. ... Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. Hemant Singh for R-5

ORDER

Learned counsel, Mr. Amit Kapur, appearing for the Appellant, prays for one week's time to enable him to take instructions from the Appellant in this matter.

Submissions made by him, at supra, placed on record.

Learned counsel appearing for the Appellant is granted one week's time to enable him to take instructions from the Appellant in this matter, as requested.

List this matter on **08.01.2018** as requested by the learned counsel for the Appellant.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member